

**HIGH COURT OF TRIPURA
AGARTALA**

NoF.40(1)-HCT/Judl/Roster/2021/ 6512

15th July, 2021

NOTIFICATION

It is hereby notified that a Division Bench comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Talapatra will sit **on 16.07.2021 (Friday) at 10.30 A.M.** and will take up **WP(C) (PIL) No.06 of 2021**. The Single Bench of Hon'ble the Chief Justice will sit immediately after rising of the aforesaid Division Bench on that day.

The regular Division Bench-III comprising of Hon'ble Mr. Justice S. Talapatra & Hon'ble Mr. Justice S. G. Chattopadhyay will sit immediately after rising of the aforesaid Division Bench on 16.07.2021 and will take up cases as per the Daily Cause List. Their Lordships will sit in the respective Single Benches immediately after rising of the Division Bench-III.

Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Talapatra will sit again in Division Bench **on 16.07.2021 (Friday) at 2.00 P.M.** and will take up cases as per the Daily Cause List.

By order,

Sd/—

(V. PANDEY)

REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2021/ 6513-40

15th July, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;

04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala;
07. The Secretary, Tripura Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.


15.07.24
REGISTRAR (JUDICIAL)